

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 13-05-19 TO 17-05-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/52066/2015</u>	50607/2019	14/5/2019	14/5/2019
2	<u>ST/51319/2016</u>	50633/2019	9/5/2019	13/5/2019
3	<u>ST/52582/2016</u>	50634/2019	9/5/2019	13/5/2019
4	<u>ST/52455/2016</u>	50635/2019	9/5/2019	13/5/2019
5	<u>ST/50258/2017</u>	50636/2019	9/5/2019	13/5/2019
6	<u>C/51612/2017</u>	50637/2019	9/5/2019	13/5/2019
7	<u>ST/50425/2015</u>	50538/2019	9/5/2019	13/5/2019
8	<u>ST/52750/2016</u>	50639/2019	9/5/2019	13/5/2019
9	<u>ST/51637/2016</u>	50648/2019	13/5/2019	14/5/2019
10	<u>ST/55013/2014</u>	50650/2019	10/5/2019	14/5/2019
11	<u>ST/50439/2016</u>	50651/2019	13/5/2019	14/5/2019
12	<u>ST/50450/2016</u>	50652/2019	10/5/2019	14/5/2019
13	<u>ST/55854/2014</u>	50653/2019	10/5/2019	14/5/2019
14	<u>C/50911/2018, C/5 1530/2017</u>	50654-50655/2019	13/5/2019	14/5/2019
15	<u>C/50488-50489/2019</u>	50658-50659/2019	10/5/2019	14/5/2019
16	<u>ST/57731/2013</u>	50662/2019	10/5/2019	14/5/2019
17	<u>C/50520-50522/2019</u>	50667-50670/2019	14/5/2019	15/5/2019
	MISC ORDERS			
1	<u>ST/743/2011</u>	50337/2019	14/5/2019	15/5/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

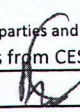
				
				Deputy REGISTRAR

Beer Singh

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 20-05-19 TO 24-05-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<u>FINAL ORDERS</u>			
1	<u>ST/1445/2011</u>	53596/2018	17/5/2019	22/5/2019
2	<u>ST/52277/2016</u>	53598/2018	20/5/2019	22/5/2019
3	<u>C/53199/2018</u>	50498/2019	20/5/2019	22/5/2019
4	<u>ST/52743/2016</u>	50685/2019	15/5/2019	20/5/2019
5	<u>ST/50956/2018,ST /51074,55554/2014</u>	50686-50688/2019	15/5/2019	20/5/2019
6	C/51768/2018	50689/2019	16/5/2019	20/5/2019
7	ST/52240/2016	50695/2019	16/5/2019	20/5/2019
8	C/50398-50399/2019	50697-50698/2019	17/5/2019	22/5/2019
9	ST/59109/2013	50702/2019	15/5/2019	20/5/2019
10	C/52598/2016	50706/2019	21/5/2019	23/5/2019
11	ST/52085/2016	50707/2019	21/5/2019	23/5/2019
12	ST/2159/2012	50709/2019	21/5/2019	23/5/2019
	<u>MISC ORDERS</u>			
1	ST/50357/2014,ST/60458/2013	50361-50362/2019	15/5/2019	20/5/2019
2	ST/50428/2019	50365/2019	17/5/2019	22/5/2019
3	C/53196/2018	50372-50373/2019	20/5/2019	22/5/2019
4	ST/1800/2010	50374/2019	21/5/2019	22/5/2019
5	ST/1801/2010	50375/2019	21/5/2019	22/5/2019
6	ST/53430/2014	50376/2019	21/5/2019	22/5/2019

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